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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20/04/2017

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CA261/15	209/16	Clarification	621A	M/s BMM Ispat Ltd.

SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION	REPRESENTATION BY WHOM (Petitioner Respondent)	SIGNATURE
	A.M. Sridharan Rep. S.Rangarajan 9845371897		Petitioner	S. Rangarajan

ORDER

Representative of Petitioner Company is present. He reported that the Counsel appearing for Petitioner is unable to attend the Tribunal today and sought adjournment. Hence posted to 20/04/2017.

Member (J)

Member (T)